NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 54-A/2016 & TP No. 54-B/2016 With TP No. 54/113/NCLT/AHM/2016 (New) CA No. 234/2014 & CA No. 19/2015 With CP No. 2/113/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company:

Arunkumar Jain

V/s.

Time Technoplast Ltd. & Ors.

Section of the Companies Act:

Section 113 of the Companies Act, 1956 r.w.

Section 56(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2

ORDER

None present for both parties in spite of issuance of notice.

List the matter on 14.12.2016 as a last chance.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 29th day of September, 2016